

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.95 OF 2017 &
IA NOS.275 & 273 of 2017**

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

ORDER

(Mentioned in the court)

Permission to file the list of Members of Appellant's Association as part of Annexure -2 is granted and a copy of the same be served on the other side. The appearance of Mr. Sanjay Sen, learned senior counsel for the appellant be shown in the order dated 19.04.2017.

**(I. J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**